

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 322 OF 2018 & IA NO. 1549 OF 2018 & IA NO. 245 OF 2019
APPEAL NO. 328 OF 2018 & IA NO. 1567 OF 2018 & IA NO. 244 OF 2019
APPEAL NO. 342 OF 2018 & IA NO. 1663 OF 2018 & IA NO. 243 OF 2019
APPAL NO. 10 OF 2019 & IA NO. 1807 OF 2018 & IA NO. 247 OF 2019
APPEAL NO. 12 OF 2019 & IA NO. 1829 OF 2018 & IA NO. 242 OF 2019

Dated: 19th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL No. 322 of 2018 &
IA No. 1549 of 2018 & IA No. 245 of 2019

Madamageri Solar Power Project LL.P. & Anr. Appellant(s)
Versus
Hubli Electricity Supply Company Limited & Anr. Respondent(s)
Counsel for the Appellant(s) : Mr. Shubharanshu Padhi
Mr. Ashish Yadav
Counsel for the Respondent(s) : Mr. Shahbaz Hussain
Mr. Fahad Khan for R-1

In the matter of:

Appeal No. 328 of 2018 &
IA No. 1567 of 2018 & IA No. 244 of 2019

Basaragi KM Solar Power Project LL.P. Appellant(s)
Versus
Hubli Electricity Supply Company Limited Respondent(s)
Counsel for the Appellant(s) : Mr. Shubharanshu Padhi
Mr. Ashish Yadav
Counsel for the Respondent(s) : Mr. Shahbaz Hussain
Mr. Fahad Khan for R-1

In the matter of:

Appeal No. 342 of 2018 &
IA No. 1663 of 2018 & IA No. 243 of 2019

Hukkeri Solar Power Project LL.P. Appellant(s)
Versus
Hubli Electricity Supply Company Limited Respondent(s)
Counsel for the Appellant(s) : Mr. Shubharanshu Padhi
Mr. Ashish Yadav
Counsel for the Respondent(s) : Mr. Shahbaz Hussain
Mr. Fahad Khan for R-1

In the matter of:

**Appal No. 10 of 2019 &
IA No. 1807 of 2018 & IA No. 247 of 2019**

Yarganvi Solar Power Project LLP **Appellant(s)**
Versus
Hubli Electricity Supply Company Limited **Respondent(s)**
Counsel for the Appellant(s) : Mr. Shubharanshu Padhi
Mr. Ashish Yadav
Counsel for the Respondent(s) : Mr. Shahbaz Hussain
Mr. Fahad Khan for R-1
Mr. Nitin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-2

In the matter of:

**Appeal No. 12 of 2019 &
IA No. 1829 of 2018 & IA No. 242 of 2019**

Kurugunda Solar Power Project LL.P. **Appellant(s)**
Versus
Hubli Electricity Supply Company Limited **Respondent(s)**
Counsel for the Appellant(s) : Mr. Shubharanshu Padhi
Mr. Ashish Yadav
Counsel for the Respondent(s) : Mr. Shahbaz Hussain
Mr. Fahad Khan for R-1
Mr. Nitin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-2

ORDER

This batch of appeals could not reach before the Bench.

As agreed by learned counsel for both the parties, list these matters
for hearing on **18.11.2019.**

(S.D. Dubey)
Technical Member

pr/vt

(Justice Manjula Chellur)
Chairperson